therefore request hon. Members not to pursue this matter.

*541. *[The questioner (Shri Krishna.* Dutt) *was* absent. *For answer,* vide *col.* 4144 infra.]

VACANCIES OF LANGUAGE TEACHERS

•542. SHRI LILA DHAR BAROOAH: Will the Minister of EDUCATION be pleased to refer to Starred Question No. 314 answered in the Rajya Sabha on the 27th February, 1964 and state:

(a) what is the percentage of vacancies of Language Teachers, Grade I, which are to be filled from amongst trained graduate teachers for a stipulated period as suggested by the Delhi Administration;

(b) what is the stipulated period for which vacancies will be filled; and

(c) how much time will be taken by the Delhi Administration for filling the vacancies referred to in part (a) above?

THE MINISTER OF EDUCATION (SHRI M. C. CHACLA): (a) 25 per cent, of vacancies falling in the promotion quota according to the Recruitment Rules.

(b) This arrangement will govern the vacancies arising during three years ending with March, 1966.

(c) The vacancies will be filled u early as possible.

SHRI LILA DHAR BAROOAH: How many trained graduate teachers holding MA. degree in Hindi, language teachers were promoted in the years 1962 and 1963 and what is the percentage of these teachers in these years?

SHRI M. C. CHAGLA: Now, Sir, if I have understood the hon. Member correctly, the scheme was this. We have Grade I teachers and Grade II teachers and the promotion was 50 per cent; it was 50 per cent, by recruitment and 50 per cent, by promotion. Now the difficulty that arose was this. Ordinary teachers, not language teachers, could apply both for promotion to the language or the ordinary post, and therefore it was that we had decided that the posts for language , teachers should be restricted to> the language teachers in Grade II. There was some objection to> that and therefore the arrangement now arrived at is that 25-per cent should be reserved for language teachers, and this is to the other teachers, and this arrangement will only continue for three years.

•543. *{The questioner (Shri Ram Sahai)' was absent. For answer,* vide-col. 4145-46 infra.]

GOVERNMENT CONTROL OVER THE MANAGEMENT OF JESSOP & Co; LTD., CALCUTTA

f SHRI SHIVA NAND RAMAUL:t

■ "J SHRI MADHO RAM (_ SHARMA:

Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that M/s Jessop and Co. Ltd.,. Calcutta is still being run, managed and controlled by the Government of .India;

(b) if so, the date from which and the period for which the management has been takerti ower by Government;

(c) the reasons for which management of the said industrial undertak-
1 ing was taken over;

(d) whether Government have provided any- administrative or technical services to the Company; and

(e) whether Government will be pleased to lay on the Table of the House the details of the work done and progress made by this Company since it was taken over by Government?'

THE MINISTER OF STEEL, MINES ' AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM) : (a) Yes, Sir.

†[The question was actually asked on the floor of the House by Shri Shiva N'and RamauJ:

(b) The Company was taken over on 15th May, 1958 for a period of five years and subsequently the period has been extended till 15th May, 1965;

(c) The undertaking was engaged on works of great national importance, and was being managed in a manner which was likely to lead to a substantial fail in the production of essential articles.

(d) The Board of Management is appointed by Government. It includes some Government officers.

(e) The information is being collected and will be placed on the table of the House later.

SHRI SHIVA NAND RAMAUL: May I know the reason why this concern was taken over by the Government?

SHRI C. SUBRAMANIAM: It is part of my answer that there was mismanagement of this project and that is why it was decided to take over this concern.

SHRI ARJUN ARORA: May I know, Sir, whether in view of the fact that this concern was one of the Mundra concerns and grossly mismanaged and correctly taken over by the Government, whether the Government have examined the feasibility of taking it over permanently?

SHRI C. SUBRAMANIAM: Sir, taking it over permanently would mean other implications also. Therefore that question will have to be examined further if the question of taking over arises.

SHRI NIREN GHOSH: May .1 know, Sir,—the hon. Minister said that it has other impldcations; whatever *they* might be—may I know, Sir, whether the Government will consider—this is an important question since the Minister himself has said that this is a very very important engineering project, so—the advisability of taking it over in the public sector?

SHRI C. SUBRAMANIAM: If we take a decision, we take a decision. I do not think I can discuss this before we take a decision.

SHRI ARJUN ARORA: The Minister has said that the concern was and is engaged in production of important essential items used by Government. May know whether the Government have any intention to hand it back to Mr. Mundra?

SHRI C. SUBRAMAN.IAM: No, Sir; now Mr. Mundra is not in the picture at all.

SHRI A. M. TARIQ: The hon. Minister has told us just now that the factory is in the interests of our nation, that there was mismanagement there and that was why they had taken it over. Now is there any proposal before the Government to nationalise this Jossep & Company, bring it in the public sector? If not, what are the difficulties?

MR. CHAIRMAN: That question ha* been put in various forms.

SHRI A. M. TARIQ: But it has not been put in the form of nationalisation, Sir.

MR. CHAIRMAN: Only that word has not been used.

SHRI C. SUBRAMANIAM: No, Sir, we are not considering nationalisation.

♦545. *[The questioner* (Shri *Sher Khan) was absent. For answer,* vide col. 4145-46 infra.]

•546. *[The questioner (Shri P. N. Kathjii) was absent. For answer,* vide *col.* 4146-47 infra.]

संस्कृत आयोग

*५४७. **श्री भगवत नारायण भार्गव** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि संस्कृत आयोग की किन-किन सिफारिशों को कार्यान्वित कर दिया गया है और तीसरी

†The question was actually asked on the floor *oi* the House by Shri Shiva Nand Ramaul.